

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI**

Original Application No. 256 Of 2020

**IN THE MATTER OF:**

Tribunal on its own motion Suo motu bases on the news item in the News Desk Magazine, dated 11.11.2020, Air Pollution and Industries, these Six Industries in North Chennai are polluting the air for more that half the year, the North Chennai Thermal Power Station Alone Ennore Port”

.....Applicant

-Vs-

Union of India and Ors.

....Respondents

**INTERIM STATUS REPORT OF JOINT COMMITTEE**

I, R. Sridhar, S/o P. Rengarajan, aged about 41 years, currently working as Scientist 'D' in the Integrated Regional Office (Southern Eastern Zone) of the Ministry of Environment, Forest and Climate Change (MoEF & CC), at Chennai do hereby solemnly affirm and declare as under:

1. That I am duly authorized by the Ministry of Environment, Forest and Climate Change (Respondent No. 1) and on behalf of joint committee / Nodal Agency to swear this affidavit and I am conversant with the facts and circumstances of the present case and am thereby competent to depose as under:
2. **The status of the tasks completed by the Joint Committee and remaining tasks to be undertaken is given in the table.** It is informed that in order to get the representative samples for the purpose of air quality monitoring studies, the monitoring schedule was also temporarily halted during lock down period. It is submitted that a period of two months-time is required to complete the remaining tasks of the committee and for final report submission.

  
**DR. R. SRIDHAR, M.Sc., Ph.D.**  
 Scientist - D  
 Government of India  
 Ministry of Environment Forest & Climate Change  
 Regional Office (South Zone) - Chennai.

Sl.No.	Directions of the NGT to the Joint Committee	Status of the work by the Joint Committee	Remarks and reasons for further time required
1	Inspection of the industry units and verification of compliance of the pollution norms and conditions imposed while granting permission to establish such industries.	Preliminary site inspections were conducted on 28-29 January 2021 and 2-3 February 2021 in all six industries [North Chennai Thermal Power Station (NCTPS) Stage 1, NTECL Vallur Power Plant, Chennai Petroleum Corporation Limited (CPCL), Tamil Nadu Petroproducts Limited (TPL), Manali Petrochemicals Limited (MPL) and Madras Fertilizers Limited (MFL)] to decide sampling stations for ambient air quality analysis.	In addition to the preliminary site inspections, the Joint Committee proposes to conduct further site visits in all six industries and review compliance conditions (EC, Consent and Authorization) and finalise the compliance report.
2	Assessment of environmental compensation against the erring units	Data interpretation is under progress and review of compliance conditions yet to be taken up.	This task will be completed after further industry inspections and preparation of compliance report.
3	Ambient Air Quality (AAQ) Monitoring and Assessment of pollution control mechanism in industry units and suggestions for improvement.	Air pollution monitoring and source dispersion modelling studies have been completed through NABL accredited laboratory for four industries (MPL, TPL, CPCL and MFL).  Reports were prepared for above-mentioned four industries.	Air pollution monitoring and source dispersion modelling study to be conducted for two remaining industries (NCTPS) Stage 1 and NTECL Vallur Power Plant)
5	Assessment of environment carrying capacity of the area as to whether any more such industries can be accommodated in that area, considering the nature of pollution load created on account of existing units".	Data interpretation is under progress.	This task will be completed after completion of remaining two industries and further analysis by the Committee.

  
**DR. R. SRIVIDHAR, M.Sc., Ph.D.**  
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 Regional Office (South Zone) - Chennai.

Therefore, it is prayed before this Hon'ble Tribunal to grant **2 months-time** to complete the task and submit the final report.



**DEPONENT**  
**DR. R. SRIDHAR, M.Sc., Ph.D.**  
Scientist - D  
Government of India  
Ministry of Environment Forest & Climate Change  
Regional Office (South Zone) - Chennai.

**VERIFICATION:**

Verified at Chennai on this the 28 day of June 2021 that the contents of this reply affidavit based on official record(s) maintained and information available in the office are correct to my knowledge and belief. No part of it is false and nothing has been concealed there from.



**DEPONENT**  
**DR. R. SRIDHAR, M.Sc., Ph.D.**  
Scientist - D  
Government of India  
Ministry of Environment Forest & Climate Change  
Regional Office (South Zone) - Chennai.